

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTICE INVITING QUOTATION

Dated, Shillong 6th November, 2015

NO.HCM.II/176/2015/ 3293 : Sealed Quotation affixing non-refundable Court Fee Stamp of ₹ 20/- (Rupees Twenty) only are invited for printing of High Court Calendars, Diaries for the year 2016 and Greeting Cards from intending Firms (Govt. Registered).

The Quotations in sealed cover along with samples addressed to the REGISTRAR GENERAL, High Court of Meghalaya, Shillong- 793001 must reach the office on or before 09.11.2015 by 2:00 P.M. and the quotation will be opened at 4:00 P.M. on the same day in the office chamber of the undersigned.

For Details please contact the office of the Undersigned during office hour.


REGISTRAR GENERAL

Memo.NO.HCM.II/176/2015/3293 A Dated Shillong 6th November, 2015.

Copy to :

1. The Editor, The Shillong Times, Shillong with a request to cause publication of the above mentioned Notice and bills in triplicate may be submitted to this Registry for payment.
2. The Editor, Mawphor, Mawkhair Main Road, Shillong with a request to cause publication of the above mentioned Notice and bills in triplicate may be submitted to this Registry for payment.
3. The System Analyst for uploading in the Official Website.
4. Office Notice Board.
5. Account Section.
6. Office File.


REGISTRAR GENERAL